

(₹ in crore)

Year	Funds Allocation/ Released	Category-wise Expenditure*			
		Salary Head	Recurring Head	Capital Assets	Total
2014-15	336.91	172.73	132.71	32.23	337.67
2015-16	301.30	193.77	129.25	7.03	330.05
2016-17	332.46	207.96	130.27	28.32	366.55
2017-18	373.51	221.87	132.62	4.70	359.19
2018-19	371.65	305.51	147.02	4.85	457.38

* It includes Internal Resource Generation (IRG) and unspent balances available during the previous financial year etc.

Per Child Cost under RTE Act

1993. KUMARI SELJA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- the State-wise Per Child Cost (PCC) under Section 12(1)(C) of RTE Act;
- whether all States have State Advisory Councils;
- State-wise frequency at which this cost is revised;
- action taken if this cost is not revised yearly; and
- whether the costs notified are checked by any other authority?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The State-wise Per Child Cost as notified by concerned States and Union Territories under section 12(1)(c) of The Right of Children to Free and Compulsory Education (RTE) Act, 2009 is given in the Statement (*See* below).

(b) All States and Union Territories except Tamil Nadu, Jammu and Kashmir, Ladakh and Telangana have State Advisory Councils under the RTE Act, 2009.

(c) to (e) Education is in the concurrent list of the Constitution and majority of the schools are under the jurisdiction of respective State and UT Governments. The States and UTs are required to notify per child cost norm to claim reimbursement of expenditure incurred by them towards implementation of the provisions of Section 12(1) (c) of the RTE Act, 2009.

The notification and revision of per child cost is completely under the domain of concerned State and UT Governments, which are the Appropriate Government under the Act.

Statement

Status of Per Child Cost notified by States and UTs

Sl. No.	State	Per Child Cost Per Annum
1	2	3
1.	Assam	₹ 16396
2.	Bihar	₹ 6,569
3.	Chandigarh	₹ 16440
4.	Chhattisgarh	₹ 7,650/- for Primary and ₹ 12,050/- for Upper Primary
5.	Delhi	Primary Level: ₹ 28008/-Upper Primary: ₹ 28108/-
6.	Gujarat	₹ 13,000/-
7.	Himachal Pradesh	₹ 2,895.35/- for Primary and ₹ 2816.62/- for Upper Primary
8.	Jharkhand	₹ 5100/-
9.	Karnataka	₹ 8,000/- for Pre-primary and ₹ 16,000/- for primary and above classes
10.	Lakshadweep	Section 12 (1) (C) of RTE Act Not Applicable as there are no Private Unaided School in the UT.
11.	Madhya Pradesh	₹ 4,640/-
12.	Maharashtra	₹ 17670/-
13.	Odisha	₹ 13,370/-
14.	Rajasthan	₹ 13,662/-
15.	Tamil Nadu	₹ 11,960/-
16.	Tripura	₹ 21,138/-
17.	Uttar Pradesh	₹ 5,400/-
18.	Uttarakhand	Primary: ₹ 18696/-Upper Primary: ₹ 18796/-

Source: AWP&B 2019-20.